#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 81 OF 2018

# Dated: 4<sup>th</sup> April, 2018

## Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Maharashtra State Electricity Distribution Company Ltd. Vs.				Appellant(s)
Maharashtra Commission & C	Electricity Drs.	Regulator	у	Respondent(s)
Counsel for the Appellant(s)		:	Ms. Nikita Choukse Ms. Rimali Batra	
Counsel for the R	espondent(s)	:	Ms. Dipali Sh	neth for R-2

### <u>ORDER</u>

Issue notice to the respondents returnable on 07.05.2018. Dasti, in addition, is permitted.

List the matter on 07.05.2018

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

ss/kt